POST-OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF:

EXCEL CROP CARE LIMITED

Registered Office: 184-87, Swami Vivekanand Road, Jogeshwari (West), Mumbai - 400 102, Maharashtra, India
Tel.: +91 22 4252 2200 / 6612 2200; Fax: +91 22 4252 2380 / 2871 2523

OPEN OFFER FOR ACQUISITION OF UP TO 33,01,689 FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF INR 5 (INDIAN RUPEES FIVE) EACH, CONSTITUTING 30.00% OF THE VOTING EQUITY CAPITAL OF EXCEL CROP CARE LIMITED ("EQUITY SHARES" / "SHARES") FROM THE PUBLIC SHAREHOLDERS OF EXCEL CROP CARE LIMITED (THE "TARGET COMPANY") BY SUMITOMO CHEMICAL INDIA PRIVATE LIMITED (THE "ACQUIRER") ALONG WITH SUMITOMO CHEMICAL COMPANY, LIMITED (THE "PAC") AS THE PERSON ACTING IN CONCERT WITH THE ACQUIRER (THE "OFFER" / "OPEN OFFER")

POST-OFFER ADVERTISEMENT

This advertisement ("**Post-Offer Advertisement**") is being issued by ICICI Securities Limited (hereinafter referred to as "**Manager to the Offer**") on behalf of the Acquirer along with the PAC in respect of the Offer to the Public Shareholders of the Target Company pursuant to and in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI Takeover Regulations**").

This Post-Offer Advertisement should be read in continuation of, and in conjunction with the Public Announcement dated June 05, 2016 (the "**PA**"), the detailed public statement dated June 09, 2016 (the "**DPS**"), the draft letter of offer dated June 17, 2016 (the "**DLoF**"), the letter of offer dated August 16, 2016 dispatched to the Public Shareholders of the Target Company (the "**LoF**"), the pre-offer advertisement pursuant to Regulation 18(7) of the SEBI Takeover Regulations, published on August 25, 2016 and the corrigendum to the LoF which was published on September 26, 2016 in the same newspaper in which the DPS was published.

The DPS was published on June 10, 2016 in the following newspapers:

Newspaper	Language	Editions
Financial Express	English	All editions
Jansatta	Hindi	All editions
Navshakti	Marathi	Mumbai edition

Sr. No.	Particulars	Details			
1.	Name of the Target Company	Excel Crop Care Limited			
2.	Name of the Acquirer and the PAC	Acquirer: Sumitomo Chemical India Private Limited PAC: Sumitomo Chemical Company, Limited			
3.	Name of the Manager to the Offer	ICICI Securities Limited			
4.	Name of the Registrar to the Offer	Link Intime India Private Limited			
5.	**Offer Details**				
	a. Date of opening of the Offer	Friday, August 26, 2016			
	b. Date of closure of the Offer	Friday, September 09, 2016			
6.	Date of payment of consideration for the Equity Shares validly tendered and accepted in the Offer	Monday, October 03, 2016			
7.	**Details of acquisition**	**Proposed in the Offer Document**		**Actuals**	
7.1.	Offer Price	INR 1,259.36 per Equity Share		INR 1,259.36 per Equity Share	
7.2.	Interest Payment	Not Applicable		INR 2.42 per Equity Share*	
7.3.	Aggregate number of Equity Shares tendered	Not Applicable		21,99,548	
7.4.	Aggregate number of Equity Shares accepted	33,01,689**		21,99,448#	
7.5.	Size of the Offer (number of Equity Shares accepted multiplied by Offer Price per share)	INR 415,80,15,059.04**		INR 276,98,96,833.28 + INR 53,22,664.16***	
7.6.	Shareholding of the Acquirer and PAC before Agreements / Public Announcement (No. & %)	NIL (0.00%)		NIL (0.00%)	
7.7.	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	PAC: 49,50,501 44.98%		PAC: 49,50,501 44.98%	
7.8.	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	Acquirer: 33,01,689** 30.00%**		Acquirer: 21,99,448 19.98%	
7.9.	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of shares acquired • % of the shares acquired	Acquirer: NIL (0.00%) PAC: NIL (0.00%)		Acquirer: NIL (0.00%) PAC: NIL (0.00%)	
7.10.	Post-Offer shareholding of Acquirer and PAC (including Shares acquired under the Agreements) • Number • % of Fully Diluted Equity Share Capital	Acquirer: 33,01,689** 30.00%** PAC: 49,50,501 44.98%		Acquirer: 21,99,448 19.98% PAC: 49,50,501 44.98%	
7.11.	Pre & Post-Offer shareholding of the Public****	**Pre-Offer**	**Post-Offer****	**Pre-Offer**	**Post-Offer**
	• Number • % of Fully Diluted Equity Share Capital	60,55,129 55.02%	27,53,440 25.02%	60,55,129 55.02%	38,55,681 35.03%

**INR 2.42 per Equity Share has been paid by way of interest at the rate of 10% per annum on the Offer Price, for delay in making payment of the open offer consideration, in accordance with the provisions of Regulation 18(11) of the SEBI (SAST) Regulations*

***Assuming full acceptance in the Offer*

#Net of Technical Rejections

****Total consideration paid out as interest, calculated as number of equity shares accepted multiplied by INR 2.42 per Equity Share*

*****Pre-Offer shareholding is as on the Identified Date of August 10, 2016 and Post-Offer shareholding is as on October 8, 2016; Public Shareholders mean shareholders other than parties to the Share Purchase Agreement, the Acquirer and the PAC.*

The Acquirer along with its Directors and PAC severally and jointly accept full responsibility for the information contained in this Post-Offer Advertisement and also for the obligations of the Acquirer and PAC laid down in the SEBI Takeover Regulations.

A copy of this Post-Offer Advertisement is expected to be available on the websites of SEBI, the BSE, the NSE and the registered office of the Target Company.

Capitalised terms used in this Post-Offer Advertisement and not defined herein shall have the meaning assigned to them in the Letter of Offer dated August 16, 2016 dispatched by the Manager to the Offer on behalf of the Acquirer and the PAC.

ISSUED FOR AND ON BEHALF OF THE ACQUIRER AND THE PAC
BY THE MANAGER TO THE OFFER

ICICI Securities

ICICI SECURITIES LIMITED
ICICI Centre, H. T. Parekh Marg, Churchgate, Mumbai - 400 020, India
Tel.: +91 22 2288 2460; **Fax:** +91 22 2282 6580
Email: eccl@icicisecurities.com; **Website:** www.icicisecurities.com
Contact person: Mr. Ujjaval Kumar
SEBI Registration Number: INM000011179

Date : October 08, 2016
Place : Mumbai

PRESSMAN

Size: 12(w) x 42(h)